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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining Infrastructure and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining Infrastructure and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Petitioner appeared.

Learned Counsel for Corporate Debtor appeared.

Learned Counsel for Operational Creditor submits that now Operational Creditor is merged with another entity and he has filed IA for amendment. We direct the Registry to place that IA on record.

Matter stands adjourned to 25.08.2021.

(Veera Brahma Rao Arekapudi)  
Member (Technical)

(Madan B Gosavi)  
Member (Judicial)

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